

**National Company Law Tribunal  
Allahabad Bench**

**CP NO.(IB)109/ALD/2017**

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL  
ON 08.12.2017**

**NAME OF THE COMPANY: BANK OF BARODA V/S KHATEMA  
FIBERS LTD.**

**SECTION OF THE COMPANIES ACT: U/S 7 OF THE I & B CODE, 2016**

<b><u>SL. NO.</u></b>	<b><u>Name</u></b>	<b><u>Designation</u></b>	<b><u>Representation</u></b>	<b><u>Signature</u></b>
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1.

2.

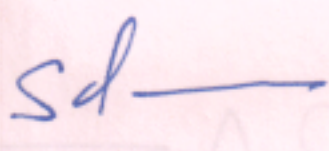
**MENTION ORDER**

**CP NO.(IB)109/ALD/2017**

The case is taken up on being mentioned. Sh. Amit Verma, Advocate for the respondent. He seeks a certified copy of the petition alongwith annexures to be produced before the Hon'ble High Court, Uttarakhand in pending writ petition. The same to be provided by the registry of this Tribunal as per rules.

Dated:08.12.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
**H.P. Chaturvedi,  
Member (Judicial)**